

(क) क्या यह सच है कि भारतीय कोयला उद्योग को गम्भीर आर्थिक संकट का सामना करना पड़ रहा है;

(ख) यदि हां, तो इस बारे में तथ्य क्या हैं; और

(ग) इस उद्योग को इस वर्ष कौन-कौन-सी संस्थाओं ने वित्तीय सहायता दी और कितनी-कितनी सहायता दी है ?

ऊर्जा मंत्रालय के पेट्रोलियम विभाग में राज्य मंत्री (श्री गार्गी शंकर मिश्र) : (क) और (ख) जी, नहीं। लेकिन कोल इण्डिया लि० को उत्पादन सामग्रियों की लागत में वृद्धि और मजदूरी में संशोधन के कारण कुछ वित्तीय कठिनाइयों का सामना करना पड़ रहा है।

(ग) किसी भी वित्तीय संस्थान ने कोल इण्डिया लि० और उसकी सहायक कंपनियों को कोई ऋण अथवा सहायता नहीं दी है। किन्तु स्टेट बैंक ऑफ इंडिया ने अधिक ओवर-ड्राफ्ट की अनुमति दे दी है।

Resignation by Judges Against Government Policy of Transfer

3415. SHRI CHITTA MAHATA : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that some of the judges of the High Courts have resigned in protest against Government's policy to transfer a judges from the High Court to another High Court ; and

(b) if so, the particulars of such judges of the High Courts and the steps taken by Government in this regard ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : (a) and (b) of the nine Judges who have been transferred/appointed as Chief Justices of outside High Courts in pursuance of the policy of Government one has resigned, namely, Shri Justice Mufti Baha-ud-Din Farooqi, then Chief Justice of the Jammu and Kashmir

High Court, who was transferred as Chief Justice of the Sikkim High Court *vide* Government Notification 22nd August, 1983. The resignation has been notified effective from 29.8.1983.

Government adhere to and are implementing the policy of having Chief Justices of all High Courts from outside.

Third National Coal Wage Agreement

3416. SHRI CHITTA MAHATA : Will the Minister of ENERGY be pleased to lay a statement showing :

(a) whether it is a fact that the third national coal wage agreement has been signed between the representative of coal industry and national trade unions constituting the joint bipartite committee for the coal industry ; and

(b) if so, the details thereof and progress made so far in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) The broad features of the national coal wage agreement signed on 11th November, 1983 are :

- (i) A minimum benefit of Rs. 91/-for each worker ;
- (ii) Two increment in the new scale for each worker ;
- (iii) An increase in the House Rent Allowance by Rs. 18/-per month.
- (iv) Introduction of a transport subsidy of Rs. 1.30 per day ;
- (v) Introduction of night shift allowance per day of attendance of Rs. 2/-
- (vi) Increase in underground Allowance from 15% of basic to 17.5% of basic in the first two years and 20% in the next two years ;
- (vii) Increase in washing allowance from Rs. 10/-per month to Rs. 15/-per month for eligible workers and Rs. 20/-per month for nurses.

(viii) Additional concession in respect of long leave travel and home town travel ;

(ix) Special incentive of Rs. 12/-per month per worker. Detailed instruction regarding refixation of wages in revised scale etc., have been issued by Coal India.

Employment Exchanges in Arunachal Pradesh and Dadra and Nagar Haveli

3417. SHRI CHITTA MAHATA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that there is no Employment Exchange Office functioning in the Union Territories of Arunachal Pradesh and Dadra and Nagar Haveli ; and

(b) if so, since when and the reasons therefor and the method Government have adopted to find out the unemployed persons of these places ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : (a) and (b) Information is being collected.

Training in Blasting Technology

3418. SHRI ARVIND NETAM : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the Soviet Union is providing blasting technology to India as reported in the "Hindustan Times" of 17.9.1983 ;

(b) if so, the details of the protocol signed between the two countries in this respect, the details of terms and reference of the protocol and who were the signatories thereto ;

(c) the details of Members and leader of the Indian delegation who visited Soviet Union together with their names and status ;

(d) how many Indian experts have undergone necessary training in the Soviet Union ; and

(e) how many Soviet experts have been

deputed in Ranchi at Central Mining Planning and Design Institute for the purpose of providing blasting technology to Indians ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) Soviet assistance is being taken for the preparation of a project report on overburden removal by directional blasting at Jhingurdah opencast mine.

(b) The portion of the protocol signed at the third meeting of the Indo-USSR Working Group on Coal in Septmber' 83 in this respect is as follows :—

"DIRECTIONAL BLASTING AT JHINGURDAH OPENCAST MINE

A team of Soviet experts was sent to India in August-September 1983 to collect initial data for elaboration of the Detailed Project Report on overburden removal by directional blasting at Jhingurda Opencast mine.

The two sides noted with satisfaction that the Contract on elaboration of the DPR and supervision of directional blasting was finalized during the meeting of the Working Group and would come into force upon approval by the Government of India, which was expected by the end of 1983"

The protocol, which was signed by Shri S.B. Lal, Secretary, Department of Coal, Govt. of India and Mr. V.V. Belyi First Deputy Minister of Coal Industry of the USSR, was of the third meeting of the Working Group on Coal Industry of the Indo-Soviet Commssion on Economic, Scientific and Technical Cooperation.

(c) The members of the Indian delegation on this Working Group were :—

1. Shri S.B. Lal Secretary Deptt. of Coal, Ministry of Energy, Head of the Delegation.
2. Shri P.K. Lahiri Joint Secretary, Deptt. of Coal, Ministry of Energy.
3. Shri M.S. Gujral Chairman, Coal India Ltd.